## 12.00 Noon

## PAPERS LAID ON THE TABLE

## **Notification of the Ministry of Communications**

संचार मंत्री(श्री राम विलास पासवान) : महोदय, मैं भारतीय डाकघर अधिनियम, 1898 की धारा ७ के अधीन भारतीय डाकघर (चौथा संशोधन) नियम, 1999 को प्रकाशित करने वाली संचार मंत्रालय (डाक विभाग) की अधिसूचना सा.का.नि. 345 (अ) दिनांक 13.5.1999 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं : [पुस्ताकालय में रखी गई। देखिए सं.एल.टी. 921/99

- I. Report and Accounts (1997-98) of the National Projects Construction Corporation Limited, New Delhi and related papers
- II. Report and Accounts (1998-99) of the Water and Power Consultancy Services (India) Limited, New Delhi and related papers
- III. Report and Accounts (1998-99) of the Betwa River Board, Jhansi and related papers
- IV. Report and Accounts (1998-99) of the National Water Development Agency, New Delhi and related papers

THE MINISTER OF WATER RESOURCES (DR. CP. THAKUR): Sir, I lay on the Table:-

- I (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956: -
  - (i) (a) Forty-first Annual Report and Accounts of the National Projects Construction Corporation Limited, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the aboveCorporation. [Placed in Library. See No. LT. 806/99]

- (ii) (a) Thirtieth Annual Report and Accounts of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor Genera! of India thereon.
  - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) (i) above. [Placed in Library. See No. LT. 1128/99]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 15 of the Betwa River Board Act. 1976:-
  - (a) Annual Report and Accounts of the Betwa River Board, Jhansi, for the year 1998-99, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT. 1126/99]
  - III. A copy each (in English and Hindi) of the following papers:-
    - (a) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.807/99]
    - I. Report and Accounts (1998-99) of the India Tourism

      Development Corporation Limited and related papers
    - II. Report and Accounts (1998-99) of the Pondicherry Ashok Hotel Corporation Limited and related papers

पर्यटन मंत्रालय की राज्य मंत्री (कुमारी उमा भारती) : महोदय मैं कंपनी अधिनियम, 1956 की धारा 619 की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिंदी) सभा पटल पर रखती हं:-

(i) (क) 1998-99 के वर्ष के लिए इंडिया टूरिज्म डेवलपमेंट कारपोरेशन लिमिटेड नई दिल्ली का 34वां वार्षिक प्रतिवेदन और लेखे